

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 1698
TO BE ANSWERED ON 02.07.2019

HALLMARKING OF JEWELLERY

1698. SHRI BALAK NATH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has made Hallmarking compulsory for all the jewellery of gold and silver and if so, the details thereof;
- (b) whether adequate number of Hallmarking centres have been set up, if so, the details thereof, State-wise including Rajasthan;
- (c) whether the facility of these centres would be available to consumers as well to test their jewellery; and
- (d) if so, the details thereof and the steps taken to create public awareness in this regard?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री दानवे रावसाहेब दादाराव)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)

(a) : The Bureau of Indian Standards Act, 2016 has enabling provisions for making hallmarking of precious metal articles mandatory by the Central Government.

(b) : The setting up of Assaying & Hallmarking (A&H) Centre is a market driven activity depending upon the commercial viability as assessed by the entrepreneur. At present the total number of A&H centres is 830.

The details of Hallmarking centres, State-wise is at **Annexure**. In Rajasthan there are 40 A&H centres.

(c) & (d) : Yes, Sir. Any person can get their jewellery tested from any Bureau of Indian Standards (BIS) recognized Assaying and Hallmarking Centre after paying the due charges.

Bureau of Indian Standards organizes regular Awareness Programmes through its various Regional Offices/Branch Offices. Many of these awareness programmes are conducted in association with Consumer Organizations. These programmes focus on enhancing quality consciousness of consumers by highlighting issues of Standardization,

promotion of BIS Standard Mark, Hallmarking of Gold & Silver and educating them on the misuse of BIS Standard mark & Complaint Redressal System for products with BIS Standard Mark.

Consumer Awareness Programme carried out in the last three years and current year is as under:

| Year | Consumer Awareness Programmes |
|-------------------------|--------------------------------------|
| 2016-17 | 166 |
| 2017-18 | 208 |
| 2018-19 | 182 |
| 2019-20 (upto May 2019) | 10 |

ANNEXURE

ANNEXURE REFERRED IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.1698 FOR 02.07.2019 REGARDING HALLMARKING OF JEWELLERY.

The State wise distribution of the BIS recognized Assaying & Hallmarking Centres as on 24 June 2019:

| S.No. | Name of State/UT | No. of Assaying & Hallmarking Centres |
|--------------|-------------------------|--|
| 1. | Andhra Pradesh | 40 |
| 2. | Assam | 05 |
| 3. | Bihar | 24 |
| 4. | Chandigarh | 03 |
| 5. | Chhattisgarh | 06 |
| 6. | Delhi | 40 |
| 7. | Gujarat | 75 |
| 8. | Goa | 02 |
| 9. | Haryana | 20 |
| 10. | Himachal Pradesh | 01 |
| 11. | Jammu & Kashmir | 03 |
| 12. | Jharkhand | 08 |
| 13. | Karnataka | 49 |
| 14. | Kerala | 66 |
| 15. | Madhya Pradesh | 15 |
| 16. | Maharashtra | 120 |
| 17. | Odisha | 18 |
| 18. | Puducherry | 02 |
| 19. | Punjab | 21 |
| 20. | Rajasthan | 40 |
| 21. | Tamil Nadu | 89 |
| 22. | Telangana | 24 |
| 23. | Tripura | 01 |
| 24. | Uttar Pradesh | 63 |
| 25. | Uttarakhand | 01 |
| 26. | West Bengal | 94 |
| | TOTAL | 830 |
